

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12352-JK (LD) of 2024

DATED:- 09 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 09 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz

Reyaz Ali Bhat
09.07.24

Annexure to the Government Order No.12352-JK(LD) of 2024 dated 09.07.2024

Sr. No	Case No Case titled	OIC
1	WP(C) No. 3082/2023 titled Inhabitants of Village Upper Halla, Hurrandhar Versus UT of J&K and Ors.	Mr. Abhishek Gupta, XEN R&B Ramban
2	WP(C) No. 3040/2023 titled Dina Nath & Ors. Versus UT of J&K and Ors. .	Mr. Shakti Kumar Raina, Executive Engineer, PWD(R&B) Div-Katra
3	WP(C) No. 2806/2023 titled Abdul Majeed Versus UT of J&K and Ors.	Mr. Ashwani Kumar Mengi, Executive Engineer, PWD (R&B) Spl Sub Division, Gandoh
4	OA No. 315/2024 titled Hakeem Muzamil Versus The UT of J&K and Ors.	Namrita Wanchoo, Under Secretary
5	T.A. No. 6605/2020 (Jammu) In SWP No. 2205/2018 titled Neeraj Sharma V/S Public Works Department & others.	Shri Rahat Gupta, Executive Engineer PW(R&B), Division Gandhi Nagar Jammu

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